

(d) The bridge is likely to be completed in a period of 3 years, subject to availability of resources.

[English]

**Government Accommodation in
Guwahati**

4347. SHRI NRIPEN GOSWAMI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government employees posted at Guwahati and other towns of Assam are facing hardship for want of Government accommodation;

(b) if so, the facts thereof;

(c) the number of Government flats constructed at Guwahati and other towns of Assam during the last three years; and

(d) the steps being taken by the Government to build more flats for its employees posted there ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT. (SHRI BANDARU DATTATREYA) : (a) and (b) Yes, Sir. There are 1899 Central Government employees at Guwahati eligible for General Pool accommodation.

(c) and (d) No General Pool accommodation has been constructed at Guwahati during the last three years. However, 136 quarters of various types are presently under construction at Guwahati.

**Lounge Facilities at Lakheempur
Airport (Assam)**

4348. SHRIMATI RANEE NARAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether proper arrival and departure lounge facility is available at Lakheempur Airport (Assam); and

(b) if not the steps proposed to be taken to provide this facility there ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b) The existing terminal building is suitable to cater to the needs of 50 passengers only. Hence, Airports Authority of India has taken up the work for construction of new terminal building with all modern amenities at an estimated cost of Rs. 14.47 crores. It will cater to 300 passengers at a time and the target date of completion is July, 1999.

**Allotment of Govt. Accommodation to
Artists**

4349. SHRI P. UPENDRA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Directorate of Estates allots accommodation to artists on the recommendations of the Departments of Culture;

(b) whether some Artists who have been allotted accommodation are being asked to vacate the premises; and

(c) if so, the details thereof and the reasons there-
for ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) Directorate of Estates allots houses to artists only with the approval of the Cabinet Committee on Accommodation.

(c) Allotments in respect of 39 artists have been cancelled after expiry of the period of the allotment. Under the revised guidelines dated 17.11.97 allotments made to private persons including eminent artists are valid only upto the end of their current allotment period. Further, discretionary allotments in such cases, as per these guidelines, may be made if it is considered necessary in national interest or for meeting international obligations, with the approval of the Cabinet Committee on Accommodation.

**Contaminated Food Served in Railway
Canteen at Tughlakabad**

4350. SHRI NARESH PUGLIA :

SHRI K.S. RAO :

SHRI D.S. AHIRE :

SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of RAILWAYS be pleased to state :

(a) whether a large number of railway employees fallen ill due to food poisoning after taking lunch at railway canteen in Tughlakabad as reported in "The Statesman" dated June 19, 1998;

(b) if so, the facts and details thereof;

(c) whether the quality of food etc., in various railway canteens are found to be highly substandard and unhygienic; and

(d) if so, the steps taken by the Government to provide safe food in canteens and fix responsibility for those who shows laxity ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF